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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 1449/2016 & I.A. 13276/2016

SANDISK LLC

..... Plaintiff

Through: Mr. Prithvi Singh, Advocate.

versus

AJAY GUPTA & ORS

..... Defendants

Through: None.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

ORDER

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10.07.2017

Learned counsel for plaintiffs states that the matter has been amicably settled with the defendants. He prays for some time to place on record the settlement agreement.

List the matter on 28th August, 2017.

MANMOHAN, J

JULY 10, 2017

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